

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/34/2016

NAME OF THE PETITIONER : Sunil Shastri & 16 others

NAME OF THE RESPONDENT(S) : Innvol Medical India Pvt Ltd

UNDER SECTION : Sec 397/398 of CA, 2013

ORDER

Ld. Counsel Ms.Sagarika for the Applicant. Ld. Counsel Ms.Abinaya for the Respondent nos.4 and 7.

The Counsel for the Applicant sought short adjournment as the main Counsel is not available.

List the petition for hearing on **26.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk